

DIVISION BENCH
COURT - II

O-245

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1624(KB)2019
IA(COMPANIES.ACT)/36(KB)2024, IA(COMPANIES.ACT)/61(KB)2022,
IA(COMPANIES.ACT)/130(KB)2022, COMP.APPL/179(KB)2020,
IA(COMPANIES.ACT)/53(KB)2022, COMP.APPL/1622(KB)2019,
COMP.APPL/118(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	LAXMI TANTIA VS GREENZEN BIO PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Petitioners
Ms. U. Chakraborty, Adv.
Mr. A. Chakraborty, Adv.
Ms. Salini Mukherjee, Adv.

Mr. D.N. Sharma, Adv.] For the R-1 to R3

ORDER

1. Learned Counsel for the parties present.
2. For continuation of arguments, list this matter **on 06.05.2024 at 12:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**